

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of Registrar General at Srinagar)

Subject: Assignment of work/Adjustment and Transfer of Gazetted Officers of the High Court.

ORDER

No. 711 of 2022/RG/NG

Dated: 24-06-2022

In continuation to the High Court Order Nos. 652 of 2022/RG/GS and 653 of 2022/RG/GS dated 08.06.2022, assignment of work/adjustment and transfer of Gazetted Officers are hereby ordered in the interest of administration:

S.No	Name of the Officer	Designated as.	Matters to be dealt with by the officer.
1.	Sh. Satinder Singh. (newly promoted Registrar)	Registrar Recruitment and posted in the Main Wing of the High Court, Srinagar.	1) Recruitment matter of Higher Judicial Service. 2) Selection Process of Munsiffs. 3) Recruitment of High Court Staff. 4) Selection of Law Researchers. 5) Personal Staff of the Hon'ble Judges. 6) Statistical Section.
2.	Sh. Haroon Rashid Bhat. (newly promoted Registrar).	Registrar Management and posted in the High Court Wing, Srinagar.	1) Security and Maintenance of High Court Complex, Srinagar. 2) Maintenance of Official Residence of Hon'ble Judges. 3) Event Management of the High Court. 4) Liaisoning with Hon'ble Judges as and when required. 5) Bunching of Cases. 6) Weeding out of old, infructuous and ineffective cases.

Further, adjustment/transfer of the following officers is hereby ordered:

- 1) Sh. Jatinder Singh, Assistant Registrar-I, presently posted as Assistant Registrar Accounts Main Wing of the High Court is posted as Assistant Registrar in the Chief Justice's Secretariat Main Wing at Srinagar.
- 2) Sh. Syed Shamim Ahmad, Assistant Registrar-I, presently posted as Estates Officer, Srinagar wing of the High Court, is posted in the Protocol Section of the High Court Wing Srinagar.
- 3) Sh. Subash Chander, Assistant Registrar-I, presently posted in Jammu wing of the High Court, is transferred to the Main Wing of the High Court at Srinagar as Assistant Registrar, Accounts Section.
- 4) Sh. Showket Hussain Qadri, Assistant Registrar-II, presently posted in Chief Justice's Secretariat, Main Wing, is transferred to the Srinagar wing of the High Court.
- 5) Sh. Sunil Kumar, Assistant Registrar-II, presently posted in Jammu wing of the High Court, is transferred to the Main Wing of the High Court at Srinagar as Assistant Registrar, Infrastructure Section.

In addition to above, the Registrars Judicial of the respective wings of the High Court is authorized to adjust the other available gazetted officers suitably as per the requirement in their respective Wings.

By Order.

(Sanjeev Gupta)
Registrar General

No:21022-53/RG/NG

Dated: 24-06-2022

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr/Mrs. Justice _____
....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Director, J&K Judicial Academy, Srinagar.
5. Registrar (Inspection), High Court of J&K and Ladakh, Srinagar
6. Registrar Rules, High Court of J&K and Ladakh.
....for information.
7. Registrar Judicial, High Court Wing, Jammu/Srinagar for information and necessary compliance at the earliest.
8. Registrar (Adm.), High Court Main Wing, Srinagar.
9. Director Finance, High Court Main Wing, Srinagar
...for information and necessary action.
10. S/Sh. _____ for information and necessary compliance.
11. Incharge NIC, High Court of J&K and Ladakh for information and with the request to upload the order on the official website of the High Court.
12. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up of the record of same.
13. Order Book.

Registrar General